

Declaration of Assets and Liabilities

Year 2023-24

I, Charndan Kumar, son/daughter/wife of Shri Ram Uday Choudhary
aged 36 years years, belonging to Bihar Legislative assembly, Administrative cas
service and presently working as Section officer, Bihar Legislative Assembly, Patn
give herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	Rs 48000	Rs 49000			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Rs 300000	Rs 225000	—	—	—
(iii)	Bonds, Debentures and Shares in companies	—	—	—	—	—
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Rs 53372	Rs 21400			
(v)	Motor Vehicles (details of make, etc.)		Urban cruiser white colour			
(vi)	Jewellery (give details of weight and value)	70 gm Rs 350000 (approx)	250 gm gold, 225 gm Silver			
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Charndan Kumar
15/2/24

5
4040 (1410)
15/2/24

2639
16/2/24

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(v)	Others (such as interest in property)	-	-	-	-	-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	-	-
	(ii) Loans from financial institutions	-	-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-	-
	(b) dues to departments dealing with supply of water	-	-
	(c) dues to departments dealing with supply of electricity	-	-

Chandam Kumar
15.02.24

	(d) dues to departments dealing with telephones	-	-
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-	-
	(f) Other dues, if any	-	-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BT0PK6412N	-
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-	-
	(iii) Sales Tax [Only in case of proprietary business]	-	-
	(iv) Property Tax	-	-

C. Personal Detail

GPF/CPF/PRAN No. :-

11037020752

Gender :-

M (M/F)

Date of Birth :-

1 1 0 2 1 9 8 8 (DD/MM/YYYY)

Class/Group :-

B (A/B/C)

Cadre :-

Bihar Vidhan Sabha secretariat Administrative Cadre
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

Begusarai

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Chandan Kumar
15/2/24

Name of Employee: Chandan Kumar

Designation: Section Officer

Department: Bihar Vidhan Sabha, secretariat

Place: Patna

Date: 15/02/24

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Chandan Kumar
15/02/24